

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

IA 2496/2017, 2497/2017, in Petition(s) for Special Leave to Appeal
(Cr1.) No(s). 1170/2017

MALTI TRIPATHI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR [PERMISSION TO FILE ANNEXURES] ON IA 2496/2017
FOR EXEMPTION FROM FILING O.T. ON IA 2497/2017)

WITH

SLP(Cr1) No. 5628/2017 (II)

Date : 30-10-2017 These matters were called on for hearing today.

For Petitioner(s) Ms.Isha Garg, Adv.
Mr. Rajat Bhardwaj, AOR

Ms.Isha Garg, Adv.
Ms. Rajkumari Banju, AOR

For Respondent(s) Mr.Suryodaya Prakash Tiwari, Adv.
Mr. Harish Pandey, AOR

Mr. Adarsh Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

The common sole respondent shall be at liberty to file the
counter affidavit within a period of four weeks.

List the matter again on 11.12.2017.

SANJAY PARIHAR
Registrar

SB